



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

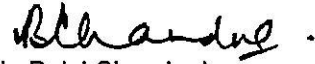
ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

Sl. No.	Name & EC	From	To
1.	Dharam Veer Mehra, JA (EC: 58647133)	Accounts Branch (Central), Tis Hazari Courts	Hon'ble High Court of Delhi (<i>in diverted capacity</i>) (for performing duties at Delhi International Arbitration Centre)

Note: Non-compliance of the orders or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

2. On expiry of deputation period on 20.01.2026, Sh. Robin Sharma, JA (EC: 47908416) is hereby attached (*in diverted capacity*) to Hon'ble High Court of Delhi w.e.f. 21.01.2026, till further orders.

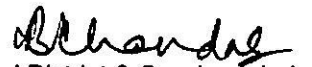

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(HQs)/2026/4315-327

Dated, Delhi the 20.01.2026

Copy forwarded for information and necessary action to:

1. The worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The worthy Joint Registrar (Estt.-I), Hon'ble High Court of Delhi, New Delhi
3. PS to the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action / updation as per rules.
6. The Dealing Assistant (Leave), Admn. Branch concerned, Delhi/New Delhi.
7. The Dealing Assistants, ACR Cell (HQs), Delhi.
8. The Dealing Asst., Website Committee, THC with the directions to upload the order on the 'Employees Corner' (on Website).
9. For uploading on LAYERS.
10. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.